

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/5370/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 26th October, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/9629, dtd. 26.10.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.10.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-42/96(Pt.)/5371/A**, dated 28.10.2021

Copy to :

✓ The Project Manager , Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pds